

T.C.P No. 74/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: M. C. Chemicals & Anr.
V/s.
M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adv. Ankit Lohia	ilb Sanjay Simla	
	for R.1		

2)	Adv. Archan Shah	for R.7 ilb	
	Rajani Associates		

3)	Adv. Ahemamazda Postwale	ilb. wadia Chaudy & Co.	
	for 2, 4 & 5		

4)	Adv. Shubhanshu Chavhan		
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ORDER

TCP No. 74/397-398/NCLT/MB/MAH/2010

The Counsel for the Petitioner as well as Respondent are present.

At request of Petitioner's Counsel, list this matter on 26.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)